## GOVERNMENT OF INDIA MINISTRY OF COAL RAJYA SABHA UNSTARRED QUESTION NO. 364 ANSWERED ON 24.07.2023

# Unemployment due to closure of coal mines

#### 364. Smt. Mahua Maji :

Will the Minister of *Coal* be pleased to state that:

(a) whether Government is cognizant that approximately three lakh people in the State of Jharkhand are employed in coal mines;

(b) whether Government provides alternative source of livelihood to people working in mines after its closure;

(c) if so, the details of sector where they are provided employment; and

(d) if not, the reasons therefor?

# ANSWER

# MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a): Details of manpower of Coal India Limited & its subsidiaries operating in state of Jharkhand and NLC India Limited, working in the State of Jharkhand, are given below:

Manpower as on 01.06.2023				
Subsidiary	Executive	Non-Executive	Т	OTAL
ECL	403	3 70	01	7404
BCCL	1929	328	68	34797
CCL	2315	5 325	15	34830
CMPDIL	414	l 73	88	1202
NLC India Limited	1	-	-	13
TOTAL				78246

(b) to (d): No worker has been laid-off or retrenched from the services of Coal India Limited or its subsidiaries on closure of coal mines. Workers are relocated / transferred to other units /establishments for their effective utilization.

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